## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/97/2017

PETITION NUMBER

: CP/18/2017

NAME OF THE PETITIONER(S)

: U. MAYILVARTHINI

NAME OF THE RESPONDENT(S)

: VALLAB ENGINEERS PVT LTD +5

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Abshaya. C.R

Joveen Kuman Munthi

for petitions

Alusha

Ca176234674

Umh na k

Km Rz, RJ, Kh

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## **ORDER**

Representing counsel for the petitioner present. Counsel for R2 to R4 present. Counsel for petitioner prayed for time to file rejoinder. Time is enlarged at request finally with a direction to file rejoinder and furnish a copy of the same to the other side prior to the next date of hearing. Put up on 12.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)